

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-25-2020

Mr. Yeshwanth Shenoy

... Petitioner

Versus

The Union of India & Anr.

... Respondents

Petitioner present in person.

Mr. P. Faldessai, Assistant Solicitor General of India for the Respondents.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:- 16th June, 2020

P.C.

At the request of Mr. Faldessai, we adjourn this matter by a week. In case the Respondents wish to file any additional response they may do so on or before the next date by service of advance soft copy to the Petitioner who appears in person.

2. The permission granted to the Respondents to appear through Video Conferencing is continued until further orders.

3. Liberty is granted to the Petitioner to apply.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

at*